

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO 09.11.2010
ANSWERED ON
BANNING OF DIABETICS DRUGS .

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Shri N. Balaganga

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether the Ministry has banned some drugs for treating diabetes in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the action taken or proposed to be taken to ensure that such banned drugs are not circulated in the market?

ANSWER

THE MINISTER OF STATE FOR HEALTH AND FAMILY WELFARE

(SHRI DINESH TRIVEDI)

(a) to (c): Central Drug Standards Control Organization (CDSCO) had prohibited Phenformin, an antidiabetic drug, under Drugs and Cosmetics Act for its manufacturing, sale and distribution in the country vide gazette notification GSR 780(E) dated 01.10.03. In case of another antidiabetic drug, rosiglitazone, CDSCO has requested all State Drugs Controllers on 07.10.10 to suspend all the licences granted by them to manufacture for sale and distribution of the drug and its fixed dose combinations with other drugs with immediate effect.

(d): Any drug prohibited under Drugs and Cosmetics Act for manufacturing, sale in the country is not permitted to be circulated in the market. The Drugs and Cosmetics Act, 1940 contains stringent penal provisions for manufacture and sale of drugs not conforming to standards prescribed in the Act and the Rules thereunder.